GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:5120 ANSWERED ON:08.05.2012 MULTI-STATE SOCIETIES Chavan Shri Harischandra Deoram

Will the Minister of AGRICULTURE be pleased to state:

(a) the criteria for registering multi-State society and the number of multi-State-societies registered so far;

(b) whether the Government releases funds to the multi-State societies; and

(c) if so, the details of funds released during the last three years, State-wise including Maharashtra?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, FOOD PROCESSING INDUSTRIES AND PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT)

(a): Relevant provisions for the registration of Multi-State Co-operative Societies are contained in sections 5,6,7,8,22 and 103 of the Multi- State Co-operative Societies Act, 2002. 691 Multi- State Co- operative Societies have been registered up to 30.04.2012.

(b) & (c): The information is being collected and will be laid on the table of the House.